

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/255(CHE)/2021 IN IA/71(CHE)/2021 IN
IA/819/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : IDBI Bank Ltd
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Counsel for the Applicant is represented by Learned Sr. Counsel Mr. Arun Kathpalia. Learned CA V. Venkata Sivakumar for the Liquidator/Respondent is present.

Rejoinder has been filed by the Applicant in IA/255(CHE)/2021 vide E-filing No.3305118014192021 on 04.07.2021 in the Registry and the same is taken on record.

Heard the Counsels. **Order Reserved.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs